# GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI DEPARTMENT OF DRINKING WATER & SANITATION

## LOK SABHA UNSTARRED QUESTION NO. 4414 ANSWERED ON 27.03.2025

### FUNDS UNDER JJM TO KERALA

#### 4414. ADV DEAN KURIAKOSE:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the details of the funds sanctioned under the Jal Jeevan Mission (JJM) to Kerala during the last five years and the current year;
- (b) whether the State Government of Kerala has utilised the amount allocated under JJM during the said period and if so, the details thereof;
- (c) the details of the proportion of the funds utilised by the State Government along with the funds utilised by the Local Self Governing Departments like Panchayats, Block Panchayats and District Panchayats under JJM in Kerala; and
- (d) whether any unutilised amount has been surrendered and if so, the details thereof?

### **ANSWER**

MINISTER OF STATE FOR JAL SHAKTI (SHRI V. SOMANNA)

(a) to (d) Since August 2019, Government of India in partnership with States is implementing Jal Jeevan Mission (JJM) – Har Ghar Jal to make provision of potable water to every rural household of the country, including those in the State of Kerala, through functional tap water connection.

At the start of the Mission, only 16.64 lakh (23.51%) rural households were reported to have tap water connections in Kerala. So far, as reported by the State as on 23.03.2025, under Jal Jeevan Mission (JJM) – Har Ghar Jal around 21.89 lakh additional rural households have been provided with tap water connections. Thus, as on 23.03.2025, out of 70.77 lakh rural households in the State, more than 38.53 lakh (54.44%) households are reported to have tap water supply in their homes.

Year-wise details of Central fund allocated, fund drawn and fund utilization reported by the State of Kerala is as under:

(Amount in Rs. Crore)

|          | Central  |           |          |           |             | Expenditure |
|----------|----------|-----------|----------|-----------|-------------|-------------|
| Year     | Opening# | Fund      | Fund     | Available | Reported    | under State |
|          | Balance  | allocated | drawn    | Fund      | utilization | share       |
| 2019-20  | 2.58     | 248.76    | 101.29   | 103.87    | 62.69       | 57.23       |
| 2020-21  | 41.18    | 404.24    | 303.18   | 344.36    | 304.29      | 311.25      |
| 2021-22  | 40.07    | 1,804.59  | 1,353.44 | 1,393.51  | 957.44      | 1,059.57    |
| 2022-23  | 436.08   | 2,206.54  | 2,206.54 | 2,642.62  | 1,741.93    | 1,741.68    |
| 2023-24  | 900.69   | 1,342.36  | 671.18   | 1,571.87  | 1,465.41    | 1,448.53    |
| 2024-25* | 106.45   | 1,949.36  | 974.68   | 1,081.13  | 993.64      | 980.77      |

<sup>\*</sup> As on 23.03.2025 #unutilized amount of previous year ND: Not Drawn Source: JJM-IMIS

Water being a State subject, Local Self-Governing Departments like Panchayats, Block Panchayats and District Panchayats-wise fund allocations under JJM, and details thereof are not maintained by this Department.

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